

ITEM NO.21

COURT NO.2

SECTION II-D

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

R.P.(Cr1.) No.219/2022 in T.C.(Cr1.) No.4/2018

KARTI P. CHIDAMBARAM

Petitioner(s)

VERSUS

THE DIRECTORATE OF ENFORCEMENT

Respondent(s)

IA No. 236202/2024 - APPLICATION FOR PERMISSION
 IA No. 216651/2023 - INTERVENTION APPLICATION
 IA No. 203499/2023 - INTERVENTION APPLICATION
 IA No. 132322/2023 - INTERVENTION APPLICATION
 IA No. 155744/2022 - INTERVENTION APPLICATION
 IA No. 236204/2024 - INTERVENTION APPLICATION
 IA No. 219096/2023 - INTERVENTION/IMPLEADMENT
 IA No. 207021/2023 - INTERVENTION/IMPLEADMENT
 IA No. 118401/2022 - ORAL HEARING
 IA No. 38581/2025 - PERMISSION TO FILE APPLICATION FOR DIRECTION
 IA No. 118398/2022 - STAY APPLICATION

WITH

W.P.(Cr1.) No.89/2021 (X)

FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 20229/2021

FOR EXEMPTION FROM FILING O.T. ON IA 20231/2021

FOR APPLICATION FOR PERMISSION ON IA 211691/2024

IA No. 211691/2024 - APPLICATION FOR PERMISSION

IA No. 20229/2021 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 20231/2021 - EXEMPTION FROM FILING O.T.

Diary No(s).34279/2022 (X)IA No. 161411/2022 - APPLICATION FOR LISTING REVIEW PETITION IN
OPEN COURT

IA No. 161406/2022 - CONDONATION OF DELAY IN FILING REVIEW PETITION

IA No. 161413/2022 - EX-PARTE STAY

Diary No(s).34877/2022 (X)IA No. 163797/2022 - APPLICATION FOR LISTING REVIEW PETITION IN
OPEN COURT

IA No. 163795/2022 - CONDONATION OF DELAY IN FILING REVIEW PETITION

IA No. 163796/2022 - EX-PARTE STAY

Diary No(s).34885/2022 (X)IA No. 163833/2022 - APPLICATION FOR LISTING REVIEW PETITION IN
OPEN COURT

IA No. 163830/2022 - CONDONATION OF DELAY IN FILING REVIEW PETITION

IA No. 163832/2022 - EX-PARTE STAY

Diary No(s).35030/2022 (X)IA No. 164681/2022 - APPLICATION FOR LISTING REVIEW PETITION IN
OPEN COURT

IA No. 164684/2022 - CONDONATION OF DELAY IN FILING REVIEW PETITION

IA No. 164678/2022 - EX-PARTE STAY

Diary No(s).40509/2022 (X)

IA No. 194730/2022 - APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT

IA No. 194729/2022 - CONDONATION OF DELAY IN FILING REVIEW PETITION

IA No. 194731/2022 - EX-PARTE STAY

Diary No(s).40514/2022 (X)

FOR CONDONATION OF DELAY IN FILING REVIEW PETITION ON IA

194769/2022

FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT ON IA 194770/2022

FOR EX-PARTE STAY ON IA 194773/2022

IA No. 194770/2022 - APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT

IA No. 194769/2022 - CONDONATION OF DELAY IN FILING REVIEW PETITION

IA No. 194773/2022 - EX-PARTE STAY

Diary No(s).38605/2023 (X)

IA No. 191724/2023 - CONDONATION OF DELAY IN FILING REVIEW PETITION

IA No. 191736/2023 - STAY APPLICATION

Date : 07-08-2025 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SURYA KANT

HON'BLE MR. JUSTICE UJJAL BHUYAN

HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

For Petitioner(s) Mr. Kapil Sibal, Sr. Adv.
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 Ms. Aparajita Jamwal, Adv.
 Mr. Sidak Singh Anand, Adv.
 Mr. Prateek Yadav, Adv.
 Mr. Mrityunjay Roy, Adv.

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 Ms. Mus Khan Khurana, Adv.
 Ms. Ishaan, Adv.
 Ms. Rijul Seth, Adv.

For Respondent(s) Mr. Suryaprakash V Raju, A.S.G.
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 Mr. Gaurang Bhushan, Adv.
 Ms. Astha Singh, Adv.
 Mr. Vivek Gurnani, Adv.
 Mr. Pranjali Tripathi, Adv.
 Mr. Samrat Goswami, Adv.
 Mr. Hitharth Raja, Adv.
 Mr. Annam Venkatesh, Adv.
 Mr. Arvind Kumar Sharma, AOR

Mr. Shadan Farasat, Sr. Adv.
 Ms. Varisha Sharma, Adv.
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 Mr. Harshit Anand, Adv.
 Mr. Pranav Dhawan, Adv.
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Mr. Udayaditya Banerjee, AOR

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 For M/S. Vkc Law Offices, AOR

Mr. Mukesh Kumar Maroria, AOR

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 Mr. Prateek K Chadha, AOR
 Mr. Utkarsh Pratap, Adv.
 Ms. Bhumika Yadav, Adv.
 Mr. Sreekar Aechuri, Adv.
 Mr. Aniket Chauhan, Adv.

Ms. Surbhi Soni, Adv.

Ms. Mehaak Jaggi, AOR

Mr. Siddhartha Borgohain, Adv.

Ms. Farhat Jahan Rehmani, AOR

Mr. Rahul Tanguria, Adv.

Mr. Mohammad Danish, Adv.

Mr. Faizan Khan, Adv.

Mr. Atif Inam, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

- 1. Arguments heard, which remained inconclusive.**
- 2. For further arguments, list on 23.09.2025, 24.09.2025 and 25.09.2025.**

**(SATISH KUMAR YADAV)
ADDITIONAL REGISTRAR**

**(PREETHI T.C.)
ASSISTANT REGISTRAR**